

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
(IB)-1026(PB)/2018

IN THE MATTER OF:

Enexio Power Cooling Solutions India Pvt Ltd ... Applicant/Petitioner
Vs
Action Ispat & Power Pvt Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 09.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

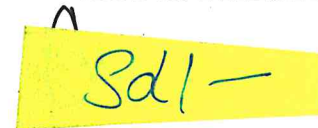
For the Applicant :

ORDER

List the matter for hearing on 24.03.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.02.2021
Deepak